

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1769
TO BE ANSWERED ON 30.07.2015

VARIOUS SCHEMES

1769. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether rural development schemes are not being implemented and accounts of funds are not being kept properly by the States;
- (b) if so, the details thereof and the action taken by the Government in this regard; and
- (c) the number of persons/ officers found guilty in this regard during the last two years, State /UT- wise?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a) to (c): The Ministry of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), National Rural Livelihoods Mission (NRLM), Pradhan Mantri Gram Sadak Yojana (PMGSY), Indira Awaas Yojana (IAY) and National Social Assistance Programme (NSAP) in rural areas of the country through State Governments and UT Administrations. The objective of these programmes is to bring about overall improvement in the quality of life in rural areas through employment generation, development of rural infrastructure and provision of other basic amenities. Under different rural development schemes the funds are allocated and released to the State Governments according to the scheme guidelines and utilized as per the norms under the schemes. To insure this, the Ministry has evolved a comprehensive multi-level and multi-tool system of monitoring for effective implementation of its programmes at grass root level. As per the reports/returns received from the State Governments/UT Administrations, the implementation of these programmes have been found to be satisfactory.
